

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

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LOK SABHA

UNSTARRED QUESTION NO.4772

TO BE ANSWERED ON FRIDAY THE 23<sup>RD</sup> MARCH, 2018  
CHAITRA 2, 1940 (SAKA)

EXTENDING OF GST AMBIT

**4772. SHRI TARIQ ANWAR:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is formulating a policy to bring in the insurance premium, credit card bill and telecommunication services under the new Goods and Services Tax (GST) system;
- (b) if so, the details of the areas on which the Government is planning to spend the huge money accrued under GST from the customers; and
- (c) whether farmers are likely to get benefit from this tax system and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI SHIV PRATAP SHUKLA)

**(a):** These services are leviable to GST in accordance with the GST Act, rules and notifications issued there under. They were subjected to Service Tax in pre-GST regime.

**(b):** Tax revenues, including those from GST, net of devolution to the States, are spent in accordance with the various budgetary proposals, as approved by the Parliament.

**(c):** Yes Sir. Farmers are benefitted from the tax system as the taxes are used for incurring expenditure on various programs relating to agriculture, rural development, various centrally sponsored schemes and central sector schemes relating to agriculture and allied sectors. The details of these schemes are available at <http://www.indiabudget.gov.in/>

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